NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1134/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES:

National Gas Agency

V/s.

Nicomet Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

HLIMTIN RANGERA pes for operational creditor Maximal aras

ORDER CP 1134/I&BP/ NCLT/MB/MAH/2017

Learned Representative of the Operational Creditor is present and stated that "Settlement" is in progress. Hence seeking time. Granted. Adjourned to 28.07.2017.

Sd/-

M.K. SHRAWAT Member (Judicial)

Date: 03.07.2017